

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 30784/2025

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Petitioner(s)

VERSUS

M/S ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. & ANR. Respondent(s)

IA No. 158728/2025 - CONDONATION OF DELAY IN FILING

IA No. 158722/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 158726/2025 - EXEMPTION FROM FILING O.T.

Date : 07-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
[IN CHAMBER]

For Petitioner(s) :

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.

Mr. Binay Kumar Das, AOR

For Respondent(s) : Mr. Debesh Panda, AOR

Mr. Nitesh Jain, Adv.
Mr. Shilp Vinod, Adv.
Mr. Jasbir Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. List the matter on 12.12.2025.
2. In the meantime, learned counsel for the petitioner undertakes to serve copy of the SLP to the counsel/caveator and file proof of service in the Registry.

(MOHD IBRAHIM)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
BRANCH OFFICER

